# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES RAJYA SABHA STARRED QUESTION NO. 129 ANSWERED ON 02.08.2024

## PROMOTION OF ADVANCED LOCALIZATION OF TECHNOLOGY IN AUTOMOTIVE AND OTHER INDUSTRIES

#### \*129. SHRI MITHLESH KUMAR:

Will the Minister of Heavy Industries be pleased to state:

- (a) whether Government has taken any step to promote advanced localization of technology in automotive and other industries;
- (b) if so, the details thereof;
- (c) whether Government is planning any other initiatives regarding technological advancement through Production Linked Incentive (PLI) Schemes in automotive sector; and
- (d) if so, the details thereof?

#### **ANSWER**

MINISTER OF HEAVY INDUSTRIES (SH. H.D. KUMARASWAMY)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION No. 129 FOR 02.08.2024 ASKED BY SHRI MITHLESH KUMAR REGARDING "PROMOTION OF ADVANCED LOCALIZATION OF TECHNOLOGY IN AUTOMOTIVE AND OTHER INDUSTRIES".

- (a) to (d): Yes, this Ministry is promoting advanced localization of technology in automotive industries through the following schemes.
- (i) Production Linked Incentive (PLI) Scheme for the Automobile and Auto Component Industry (PLI-Auto Scheme) was launched on 15<sup>th</sup> September 2021, for enhancing India's manufacturing capabilities for Advanced Automotive Technology (AAT) products with a budgetary outlay of Rs. 25,938 crores for a period of 5 years. The scheme proposes financial incentives for those products which have a minimum domestic value addition of 50%.
- (ii) Production Linked Incentive (PLI) scheme for National Programme on Advanced Chemistry Cell (ACC) Battery storage (PLI ACC Scheme) was launched on 12<sup>th</sup> May 2021, with an outlay of Rs. 18,100 crores in 7 years. The beneficiary firms are required to achieve a domestic value addition of at least 25% in the first year of production and raise it to 60% within 5 years.
- (iii) Electric Mobility Promotion Scheme (EMPS) 2024 was notified on 1<sup>st</sup> April, 2024 with an outlay of Rs 500 crore to promote manufacturing and adoption of Electric 2-wheelers (e2Ws) and Electric 3-wheelers (e3Ws) with a mandatory requirement of localisation through a Phased Manufacturing Programme (PMP).
- (iv) Scheme for Promotion of Manufacturing of Electric Passenger Cars in India (SPMEPCI) was notified on 15<sup>th</sup> March, 2024 to promote the manufacturing of electric cars in India. This requires applicants to achieve domestic value addition of 25% at the end of the third year and 50% at the end of the fifth year.
- (v) Further details of above mentioned four schemes are given in **ANNEXURE**.

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### **ANNEXURE**

Annexure referred to in part (a) to (d) of Rajya Sabha Starred Question No. 129 for 02.08.2024

The details of the four schemes are given as below:

- (i) PLI-Auto scheme: https://heavyindustries.gov.in/pli-scheme-automobile-and-auto-component-industry.
- (ii) PLI ACC scheme: https://heavyindustries.gov.in/pli-scheme-national-programme-advanced-chemistry-cell-acc-battery-storage.
- (iii) EMPS scheme: https://emps.heavyindustries.gov.in/.
- (iv) SPMEPCI scheme: https://heavyindustries.gov.in/scheme-promote-manufacturing-electric-passenger-cars-india-0.

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